

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -**
Training Programme on Three New Criminal Laws - Nomination of
Junior Civil Judges of certain Districts in the State to participate in
the training programme on "Three New Criminal Laws" on
20.04.2024 at Telangana State Judicial Academy, Secunderabad -
ORDERS - ISSUED.

REF: 1. Letter ROC.No.189/2024/TSJA-Sec-bad dated 02.04.2024, from the
Director, Telangana State Judicial Academy, Secunderabad.
2. High Court's proceedings Order in Roc.No.1389/2024-B.Spl., dated
03.04.2024
3. Letter ROC.No.189/2024/TSJA-Sec-bad dated 10.04.2024, from the
Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.1389/2024-B.SPL., DATED: 18.04.2024

The High Court is pleased to pass the following order:

The Junior Civil Judges (**excluding O.D. Officers and the Junior Civil Judges who are presently undergoing Practical Training in II Basic Course at the District Headquarters**) who are working in Adilabad, Bhadradi Kothagudem, Hanumakonda, Jagtial, Jangaon, Jayashankar Bhupalapally, Jogulamba Gadwal, Kamareddy, Karimnagar, Khammam, Kumuramheem Asifabad, Mahabubabad, Mahabubnagar, Mancherial, Mulugu, Nagarkurnool, Nalgonda, Narayanpet, Nirmal, Nizamabad, Peddapalli, Rajanna Sircilla, Suryapet, Wanaparthy, Warangal and Yadadri Bhuvanagiri Districts and also the Junior Civil Judges who have not attended the training programme on 06.04.2024 are hereby nominated to participate in the training programme on "Three New Criminal Laws" on 20.04.2024, at Telangana State Judicial Academy, Secunderabad.

The concerned Principal District & Sessions Judges / Unit Heads in the State are hereby directed to make necessary in-charge arrangements to the nominated officers during the above said training programme.

NOTE: The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at Telangana State Judicial Academy, Secunderabad on 20.04.2024 at 8.30 AM.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.

3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Chief Judge, City Civil Court, Hyderabad.
 5. The Metropolitan Sessions Judge, Hyderabad.
 6. The Chief Judge, City Small Causes Court, Hyderabad.
 7. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**
 - 1) Adilabad
 - 2) Mancherial
 - 3) Nirmal
 - 4) Kumuram Bheem - Asifabad
 - 5) Karimnagar
 - 6) Jagtial
 - 7) Rajanna Sircilla
 - 8) Peddapalli
 - 9) Khammam
 - 10) Badradri Kothagudem
 - 11) Mahabubnagar
 - 12) Jogulamba Gadwal
 - 13) Wanaparthi
 - 14) Narayanpet
 - 15) Nagarkurnool
 - 16) Sangareddy
 - 17) Medak
 - 18) Siddipet
 - 19) Nalgonda
 - 20) Suryapet
 - 21) Yadadri Bhongir
 - 22) Nizamabad
 - 23) Kamareddy
 - 24) Rangareddy
 - 25) Medchal-Malkajgiri
 - 26) Vikarabad
 - 27) Hanumakonda
 - 28) Warangal
 - 29) Jangaon
 - 30) Mahabubabad
 - 31) Mulugu
 - 32) Jayashankar Bhupalapally
 8. The Pay and Accounts Officer, Hyderabad.
 9. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
 10. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
 11. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.

+ **Spare...**